

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KRISHNA SHOWBIZ SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Krishna Showbiz Services Private Limited
2.	Date of incorporation of corporate debtor	5th June, 2013
3.	Authority under which corporate debtor is incorporated / registered	RoC- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22110MH2013PTC244043
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 187, 1st Floor, Citi Mall New Link Road, Andheri West, Mumbai City, Mumbai, Maharashtra, India, 400053.
6.	Insolvency commencement date in respect of corporate debtor	11th December, 2025
7.	Estimated date of closure of insolvency resolution process	9th June, 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Mayank Rameshchandra Jain IBBI/IPA-001/IP-P01055/2017-2018/11748
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A 1001, Samarpan, Western Express Highway, Borivali (East), Mumbai 400066 Email: jainmayankr@gmail.com Mobile: +91 9892733890
10.	Address and e-mail to be used for correspondence with the interim resolution professional	KDRA Insolvency Professionals Private Limited Unit 1601, Unicorn- Chandak, Veera Desai Road, Dattaji Salvi Marg, Andheri West, Mumbai - 400053 Email: cirp.krishnasspl@gmail.com
11.	Last date for submission of claims	25th December, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal in its C.P. (IB)/ 1068(MB) 2025 has ordered the commencement of a corporate insolvency resolution process of Krishna Showbiz Services Private Limited on 11th December, 2025

The creditors of **Krishna Showbiz Services Private Limited** are hereby called upon to submit their claims with proof on or before **25th December, 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th December, 2025

Place: Mumbai

Mayank Rameshchandra Jain
Interim Resolution Professional
Krishna Showbiz Services Private Limited